Railways have been requested to strengthen the security measures for women passengers traveling on trains.

(d) The Government policy is to hold dialogue, pursue socio-economic development programmes, modernize and strengthen the police/security forces and to tackle the activities of the militants with the held of forces to protect properties, limbs, and lives of innocent people. An agreement for Suspension of Operations (SOO) for one year w.e.f. 1st June 2005 has been signed between the Government of India, Government of Assam and the Bodo militant outfit, National Democratic Front of Bodoland.

Discussions with Naga insurgents

- †365. SHRI PYARELAL KHANDELWAL: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government have agreed to some conditions in the discussions held with Naga insurgents in Bangkok recently; if so, the details thereof; and
- (b) whether Government propose to accept the demand of Greater Nagaland of Naga insurgents?.
- THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY): (a) Discussions with the leaders of the National Socialist Council of Nagaland (Isak/Muivah) in Bangkok centered around the question of extension of ceasefire, which was expiring on 31st January 2006. The ceasefire has been extended by another six months.
- (b) The government's consistent view has been that any re-drawing of the boundaries of the States in the North East can only be done if there is a political consensus on the issue.

Violation of labour laws

- †366. PROF. ALKA BALRAM KSHATRIYA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether it is a fact that some organizations and factories are violating labour laws as a result of which labourers are being exploited;
 - (b) if so, the State-wise details thereof for the last two years; and

[†]Original notice of the question was received in Hindi.

(c) the rules under which Government take action in this regard against guilty organizations and the names of organizations and factories against whom action has been taken during last two years, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU): (a) to (c) The information is being collected and will be laid on the Table of the House.

Closure of Krishi Shramik Samajik Suraksha Yojana

367. SHRI K. RAMA MOHANA RAO: SHRI RAMA MUNI REDDY SIRIGIREDDY:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of districts covered under Krishi Shramik Samajik Suraksha Yojana in the State of Andhra Pradesh;
 - (b) when the Scheme was started;
- (c) whether it is also a tact that the Scheme has been closed down inspite of Andhra Pradesh's 34076.4 unorganized sector workers; and
 - (c) if so, what are the reasons for closing down this Scheme?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU): (a) to (d) The Krishi Shramik Samajik Suraksha Yojana-2001 was launched through Life Insurance Corporation of India on 01.07.2001. In Andhra Pradesh, the scheme was being implemented in four districts, namely, Guntur, East Godavari, West Godavari and Krishna. The scheme has since been closed due to non-availability of Government funds.

Rehabilitation of bonded labourers

368. SHRI LALIT SURI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether about a hundred bonded labourers were rescued in Jharkhand in January last;
- (b) the total number of bonded labourers rescued during 2005 and so far during 2006, State-wise; and